COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 250 of 2014 & IA No. 409 of 2014 Appeal No. 284 of 2014 & IA No. 452 of 2014 Appeal No. 297 of 2014 & IA No. 178 of 2015

Dated : 9th January, 2017

In the matter of:

Biomass Energy Developers Association & Ors. … Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission &Ors. … Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 284 of 2014 & IA No. 452 of 2014

In the matter of:

Biomass Energy Developers Association & Ors. … Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission &Ors. … Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 297 of 2014 & IA No. 178 of 2015

In the matter of:

M/s. The South Indian Sugar Mills Association & Ors. … Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission &Ors. … Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 42 of 2016

In the matter of:

Southern Power Dist. Co. of Andhra Pradesh Ltd. & A … Appellant(s)
Vs.
Biomass Energy Developers Association & Ors. … Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***7th February, 2017.***

For Court Master

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